Annexure-7

*Name of the corporate debtor : Sunshine Housing & Infrastructure Private Limited* *Date of commencement of Liquidation : 2nd June 2025* *List of stakeholders as on 11*

List of other stakeholders (Other than financial creditors and operational creditors)

(Amount in ₹)

| | | | Details of claim received | | Details of claim admitted | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Sr. No. | Name of stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners / others) | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| 1 | Advani Builders Pvt Ltd | | 7/15/2024 | 344,400,000.00 | 191,900,000.00 | | | | | 8.09% | | | | 152,500,000.00 | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
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| | | | | | | | | | | | | | | | |
| | | | | **344,400,000.00** | **191,900,000.00** | | **0** | | **0** | **8.09%** | **0** | **0** | **0** | **152,500,000.00** | |

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